

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/276/ (IB)/2017  
NAME OF THE PETITIONER(S) : BHANSALI ENGINEERING POLYMERS LTD  
NAME OF THE RESPONDENT(S) : SURYODAYA PLASTICS LTD  
UNDER SECTION : 433 ( e)(f)

| S.No.                  | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM |                   |             |           |

**ORDER**

No representation on behalf of both the parties. Registry is directed to issue notice for their appearance and submission. Put up on 29.08.2017 at 10.30 A.M.

ghk

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)